		1988-89	1989-90	1990-91
				(Rs. in lakhs)
1.	PM House	18.40	48.05	74.58
ii.	House of Ministers	188.61	181.19	230.86
iii.	House of MPs	313.76	405.67	535.01

- (iii) above relates to 1093 residential houses.
- (d) Information is being collected and will be laid on the Table of the Sabha.

### **Factory Near Nepa Nagar**

6680. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the PRIME MINISTER be pleased to state:

- (a) whether crores of rupees are being spent on the new factory likely to be set up in Aliganj (Kashipur) of Nepa Ltd., Nepa Nagar without any gain for the last three years; and
- (b) if so, the details thereof and the steps proposed to be taken by the Government sto complete the project at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) and (b). The details of the expenditure upto February, 1992 on the newsprint project at Aliganj are as under:

Rs. in lakhs

		115. III IANTIS
1.	Land	333
2.	Preliminary civil Works	61
3.	Projecting cost	178
4.	Township	26
		598

Govt. proposes to seek non-Govt. funding for early completion of this project.

## **Tripartite Meeting**

6681. SHRI RAM KAPSE: Will the PRIME MINISTER be pleased to state:

- (a) whether it is proposed to utilise the money obtained from sale of land covered by various textile mills for the rehabilistation of labourers of the concerned mills; and
- (b) the corrective measures proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). Land held by an industrial unit located in an area covered under the Urban Land (Ceiling and Regulation) Act, 1976, cannot be sold for the rehabilitation of the industrial unit. However, suggestions have been received for permitting a sick industrial unit to sell its vacant land for its rehabilitation in accordance with a rehabilitation package as may be recommended by the Board for Industrial and Financial Reconstruction. The package may include rehabilitation of labourers of the mill concerned.

#### Services of Nuclear Scientists

6682. SHRI C. SREENIVASAN:
SHRI ANKUSHRAO
RAOSAHEB TOPE:
SHRI R. DHANUSKODI
ATHITHAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have entered into any agreement to engage the services of nuclear scientists from the erstwhile Soviet Union; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNE, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

# Cauvery IV Stage Water Supply Scheme

6683. SHRIG. MADE GOWDA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government of Karnataka has requested the Planning Commission to include Cauvery IVth State Water Supply Scheme for Bangalore city in the Eighth Plan;
- (b) whether the Planning Commission propose to include the same in the Eighth Plan to meet the demand for water supply of Bangalore city by 200 AD; and
- (c) if so, the estimated expenditure of the proposed Scheme?

THE MINISTER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) The Governent of Karnataka have included Cauvery Stage-IV (Phase-I) Water Supply Scheme for Bangalore City in their draft Eighth Plan Document. No Project Report on this scheme, has however, been received in the Planning Commission as yet.

(b) The Working Group on Water Supply and Sanitation for Karnataka, in its meeting held in the Planning Commission on 16.12.1991 have accepted this project for inclusion in the State's Eighth Plan.

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(c) The estimated cost of Cauvery Water Supply Scheme Stage-IV (Phase-I) is Rs. 490 crores to bring in 60 MGD of water by 1997-98. The project is proposed to be financed by State Govt., LIC, HUDCO, Bangalore City Corporation, Bangalore Development Authority and other Defence Establishments. The draft Eighth Plan of Karnataka included an outlay of Rs. 89.89 crores under State Plan for this project.

## Change in Parameters of Haldia Project

6684. SHRI SANAT KUMAR MANDAL Will the PRIME MINISTER be pleased to state:

- (a) whether attention of the Governent has been drawn to the new item captioned 'IFC' to study Haldia Project afresh' appearing in the Obsesver of Business & Politics" New Delhi dated January 28,1992; and
- (b) if so, the latest position regarding the proposed changes in the paramenters of this project and the stage at which it stands?

THE MINSITER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZ-ERS (DR. CHINTA MOHAN): (a) Governent has been the news item which appeared in the Business & Politics Observer dated 28.1.992.

(b) As per the revised Paramenters indicated by M/s. Haldia Petrochemicals Ltd. (HPL), the project is proposed to be implemented in phases. The Cracker will have ar initial capacity of 200,000 TPA of Ethylene with facility to increase it later to 300,000